## **CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)** 3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009

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Court No. : 2

## Dated :24-04-2023 Time : 10:30 AM

CORAM:

Hon'ble Sh. C. J. Mathew, Technical Member

Hon'ble Sh. Ajay Sharma, Judicial Member

SI	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
No						
				MATTERS		
1	C/ROM/93080/2017	Pet Plastice Ltd.	. Vs.	COMMISSIONER OF CENTRAL EXCISE-THANE-II	TLC Legal Advocates/DR	
	C/1198/2005					
2	C/ROM/93084/2017	Vishal Export Overseas Ltd.	. Vs.	COMMISSIONER OF CENTRAL EXCISE-THANE-II	Grover Consultancy/DR	
	C/1227/2005					
3	C/ROM/93085/2017	Mr. Pardeep S. Mehta,	. Vs.	COMMISSIONER OF CENTRAL EXCISE-THANE-II	Grover Consultancy/DR	
	C/1398/2005					
4	C/ROM/93241/2017	M/s Suprati Plastics Ltd.	. Vs.	COMMISSIONER OF CENTRAL EXCISE-THANE-II	Economic Laws Practices/DR	
	C/1424/2005					
5	C/ROM/93082/2017	Ajay Tanna	. Vs.	COMMISSIONER OF CENTRAL EXCISE-THANE-II	Anil Balani/DR	
	C/1425/2005					
6	C/ROM/93081/2017	Prashant Tanna	. Vs.	COMMISSIONER OF CENTRAL EXCISE	Anil Balani/DR	
	C/1426/2005					
7	C/MISC/85100/2023	MARUTI SUZUKI INDIA LTD	. Vs.	Commissioner of Customs-Adjudication - Mumbai	Lakshmi Kumaran & Sridharan/DR	
	C/87924/2022					
8	C/MISC/85101/2023	MAHINDRA & MAHINDRA LTD	. Vs.	Commissioner of Customs-Adjudication - Mumbai	CENEX LEGAL LLP/DR	
	C/87928/2022					
9	C/EH/85058/2023	JZN LOGISTICS	. Vs.	COMMISSIONER OF CUSTOMS-MUMBAI - GENERAL	N. D. George/DR	
	C/85096/2023					
10	C/EH/85067/2023	HUSAIN KASAM MUKADAM & SONS	. Vs.	COMMISSIONER OF CUSTOMS-MUMBAI - GENERAL	IP/DR	
	C/85104/2023					

			RESPONDENT	REPRESENTATIVE	REMARKS
	RE(	l GULA	AR MATTERS		
2009	United Helicharters Pvt. Ltd.		COMMISSIONER OF CUSTOMS(IMPORT)	Lakshmi Kumaran & Sridharan/DR	
2011	Prabhat Steel Teaders Pvt. Ltd.	. Vs.	COMMISSIONER OF CUSTOMS(IMPORT)-MUMBAI	S.N. Kantawala/DR	
2011	Rajiv Mehta	. Vs.	COMMISSIONER OF CUSTOMS-NHAVA SHEVA(EXPORT)	S.N. Kantawala/DR	
2011	CC (IMPORT) MUMBAI	. Vs.	Prabhat Steel Traders Pvt. Ltd.	DR/S.N. Kantawala	
2012	ROHAN DYES & INTERMEDIATES LTD.	. Vs.	-	Nirav P. Shah, Advocate /DR	
2012	RADHESHYAM T. AGARWAL	. Vs.	COMMISSIONER OF CUSTOMS (EXPORT) NHAVA SHEVA	IP/DR	
37/2013	TATA CHEMICALS LTD.	. Vs.	COMMISSIONER OF CUSTOMS (IMPORT) NHAVA SHEVA	V. Sridharan,/DR	
37/2013	NOOTAN ENTERPRISES	. Vs.	COMMISSIONER OF CUSTOMS MUMBAI IMPORT-I	Ajay Singh & Associates,/DR	
38/2013	PIYUSH JAYNTILAL KHATRI	. Vs.	COMMISSIONER OF CUSTOMS MUMBAI IMPORT-I	Ajay Singh & Associates,/DR	
39/2013	NOOTAN ENTERPRISES	. Vs.	COMMISSIONER OF CUSTOMS MUMBAI IMPORT-I	Ajay Singh & Associates,/DR	
10/2013	PIYUSH JAYNTILAL KHATRI	. Vs.	COMMISSIONER OF CUSTOMS MUMBAI IMPORT-I	Ajay Singh & Associates,/DR	
2/85579/2022	MS 3M INDIA PVT LTD	. Vs.	COMMISSIONER OF CUSTOMS-MUMBAI ADJ	V. Sridharan,/DR	
2/85715/2022 77/2017					
26/2022	COMMISSIONER OF CUSTOMS-AIR SPECIAL CARGO	. Vs.	KIRAN GEMS P LTD	DR/IP	
1/2022	KIRAN GEMS P LTD	. Vs.	COMMISSIONER OF CUSTOMS-AIR SPECIAL CARGO	Khaitan & Co./DR	
1  y	/2022	CUSTOMS-AIR SPECIAL CARGO /2022 KIRAN GEMS P LTD :	CUSTOMS-AIR SPECIAL CARGO /2022 KIRAN GEMS P LTD . Vs. :	CUSTOMS-AIR SPECIAL CARGO /2022 KIRAN GEMS P LTD . Vs. COMMISSIONER OF CUSTOMS-AIR SPECIAL CARGO : : : Court Master	CUSTOMS-AIR SPECIAL CARGO L L L   /2022 KIRAN GEMS P LTD . Vs. COMMISSIONER OF CUSTOMS-AIR SPECIAL CARGO Khaitan & Co./DR   : : . . . . .

Dy/Asst. Registrar (Appeal Bench)